

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1664  
TO BE ANSWERED ON 02.07.2019**

**WELFARE SCHEMES FOR SCs**

**1664. DR. NISHIKANT DUBEY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether various schemes for the welfare of Scheduled Castes (SCs) are being implemented properly in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to ensure proper/effective implementation of the schemes by various State Governments, including Jharkhand?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

- (a) and (b): The Ministry of Social Justice and Empowerment is implementing following schemes for the welfare of the Scheduled Castes throughout the country including Jharkhand:
- (i) Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX & X
  - (ii) Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards
  - (iii) Post matric Scholarship for SC
  - (iv) Central Sector Scholarship of Top Class Education for SC Students
  - (v) Free Coaching Scheme for SC and OBC Students
  - (vi) Pradhan Mantri Adarsh Gram Yojana
  - (vii) Special Central Assistance to Scheduled Caste Sub Plan
  - (viii) National Overseas Scholarship
  - (ix) Babu Jagjivan Ram Chhatrawas Yojana for Boys and Girls;
  - (x) National Fellowship for SC students;

(xi) Centrally Sponsored Scheme for the implementation of the Protection of Civil Rights act, 1955 and the Scheduled Castes and Scheduled Tribes (prevention of Atrocities) Act, 1989; and

(xii) Central Sector Scheme of Grant in Aid to Voluntary and other organizations working for Scheduled Castes i.e. for running Non-residential schools, Residential schools and Hostels.

(xiii) Venture Capital Fund for Scheduled Castes (VCF-SC);

(xiv) Credit Enhancement Guarantee Scheme for Scheduled Castes (CEGSSC);

(xv) Schemes of National Scheduled Castes Finance and Development Corporation (NSFDC); and

(xvi) Assistance to State Scheduled Castes Development Corporations (SSCDC).

(c): For the successful implementation of the Schemes Government undertakes steps like (i) Mandatory annual inspections by District Authorities; (ii) Scrutiny of proposals by Multidisciplinary State Level Grants-in-aid Committee; (iii) Mandatory submission of audited statement of accounts duly verified by Chartered Accountants; and (iv) Periodic review by holding meetings, video conferences, field visits etc.

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